

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1456/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Nuvoco Vistas Corporation Ltd.
V/s.
AB Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
27	Anoshak Damer & Priyanka Shetty i/b Advaya Legal for Operational creditors	Advocate	

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FARHAN DUBASHI
3 ANOOP PATIL
FOR THE CORPORATE
DEBTOR

ORDER

C.P. No. 1456/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Counsel for the Respondent stated that he would like to file his Reply on or before the next date of hearing after serving the copy on the other side.
3. However, he also stated that he would explore an Amicable Settlement after holding talks with the Petitioner.
4. In order to facilitate the same, the matter is posted to **09.01.2018**.

08.12.2017
Aah

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)